

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 4095**  
TO BE ANSWERED ON THE 25<sup>TH</sup> MARCH, 2025

**DROUGHT AFFECTED DISTRICTS OF MAHARASHTRA**

**4095. SHRI BHAUSAHEB RAJARAM WAKCHAURE:**

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Central Observer Team has visited the drought-affected districts of the State of Maharashtra during the last five years, if so, the details thereof;
- (b) whether the Ahmednagar district was also included therein, if so, the details thereof;
- (c) the details of the places visited by the Central Observer team Government in the drought affected areas at the said places;
- (d) whether the Central Government has received the report of the Central Team; if so, the details thereof; and
- (e) the amount of Central funds allocated for the drought affected areas of the State of Maharashtra, particularly in Ahmednagar district?

**ANSWER**

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a) to (e) : The State Government is primarily responsible for providing necessary relief measures in the wake of natural calamities. For undertaking relief measures, funds are available with the State Government in the form of the State Disaster Response Fund (SDRF). Additional financial assistance, over and above SDRF, is considered from the National Disaster Response Fund (NDRF) for natural calamities of severe nature and is approved on the basis of Memorandum received from the State Government, which includes an assessment based on the visit of an Inter-Ministerial Central Team (IMCT). IMCT visits the State for assessment of the calamity situation and requirement of financial assistance from NDRF. Taking into account the report of the IMCT and the recommendations of the Sub-Committee of National Executive Committee (SC-NEC) thereon, High Level Committee approves the assistance from NDRF.

The State of Maharashtra had declared drought during Kharif, 2023 and submitted a memorandum seeking financial assistance of Rs. 2690.32 crore from NDRF. As per the Memorandum, the drought affected districts were Nashik, Dhule, Nandurbar, Jalgaon, Pune, Solapur, Satara, Sangli, Kolhapur, Chhatrapati Sambhajinagar, Jalna, Beed, Latur, Dharashiv & Buldhana. In response to the memorandum, an Inter-Ministerial Central Team (IMCT) was constituted, which visited the drought affected areas of the State during 12th to 15th December, 2023. The districts visited by IMCT were Nashik, Nandurbar, Jalgaon, Pune, Solapur, Dharashiv, Beed, Chhatrapati Sambhaji Nagar and Jalna of Maharashtra.

The report submitted by the IMCT was placed before the SC-NEC and after considering the recommendations of SC NEC, the High Level Committee noted that the first charge of relief of expenditure is always on the State Disaster Response Fund. Since Government of Maharashtra had sufficient funds of Rs. 2261.24 crore (as on 30.09.2023) in the SDRF account, no additional assistance was recommended from the NDRF.

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